

By email

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

NO.HC.VII-04/2013/ 1327 /A.

To,  
Shri P.K. Bora,  
District & Sessions Judge,  
Darrang, Mangaldai.

Dated Guwahati, 18<sup>th</sup> March 2019.

Sub:- **Headquarter leave permission.**

Ref:- Your letter No. DJ (D) 1836, dtd. 16.03.2019.

Sir,

With reference to the above, I am directed to inform you that you have been allowed station leave permission for the period w.e.f. morning of 17.03.2019 till the morning of 18.03.2019, as prayed for.

Yours faithfully,

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-04/2003/ 1328 /A, dated 18-03-19

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**